

HIGH COURT OF SIKKIM
GANGTOK

No. 359...../HCS

Dated ..10.11.23..

OFFICE ORDER

In continuation to Office Order No. 354/HCS dated 09.11.2023, Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Gangtok shall also hold additional charge as the Principal Magistrate, Juvenile Justice Board, Gangtok District.

Sd/-
REGISTRAR
(JUDICIAL SERVICE)

Memo No: V(58)/Confdl./HCS/ 7542-60

Dated: 10.11.2023

Copy to

1. Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Gangtok.
2. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. P.A. to Registrar General, High Court of Sikkim.
6. P.A. to Registrar, High Court of Sikkim.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. All District & Sessions Judges.
10. The Director, Sikkim Judicial Academy.
11. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
12. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division).
13. All Civil Judge-cum-Judicial Magistrates.
14. All District Magistrates

15. The Deputy Solicitor General of India, Government of India.
16. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
17. The President, Sikkim High Court Bar Association, Gangtok.
18. The President, Namchi Bar Association of Sikkim, Namchi.
19. Computer Cell, High Court of Sikkim.
20. Notice Board
21. File and
22. Guard file.



CENTRAL PROJECT COORDINATOR